

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

No. L-1/44/2010-CERC

Date of Order: 30.6.2011

In the matter of:

Approval of Procedure of Data Collection along with formats, Procedure for Computation of PoC Transmission Charges and Procedure for Sharing of Losses under Central Electricity Regulatory Commission (Sharing of Transmission Charges and Losses), Regulations, 2010.

And

In the matter of:

National Load Dispatch Centre

..... **Respondent**

ORDER

In accordance with the Regulations 6(1), 7(1) (f), 15(1) (a), (b), (c), 18(2) of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations") the following detailed procedures are to be formulated by NLDC in its capacity as the Implementing Agency:

- (a) Procedure of Data Collection along with formats
- (b) Procedure for Computation of PoC Transmission Charges
- (c) Procedure for Sharing of Losses

2. The Implementing Agency had submitted the revised procedures on 18.3.2011. These have been further revised by them based on the discussions with the staff of the Commission.

3. The Commission after detailed examination of the provisions of the above noted documents hereby accord approval to the procedures:

(a) Procedure of Data Collection along with formats (**Annexure-I**)

(b) Procedure for Computation of PoC Transmission Charges (**Annexure-II**)

(c) Procedure for Sharing of Losses (**Annexure-III**)

4. The Implementing Agency is directed to give wide publicity to these documents on their website.

Sd/-
(M.DEENA DAYALAN)
MEMBER

sd/-
(V.S.VERMA)
MEMBER

sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON